WESTERN MINISTIL LIMITED ("WML"/"TARGET COMPANY"/"TC") (Corporate Identification No. L28932MH1972PLC015928)

("WML"/"TARGET COMPANY"/"TC") (Corporate Identification No. L28932MH1972PLC015928) Registered Office: Mittal Tower, 'A' Wing, 16th Floor, Nariman Point, Mumbai, Maharashtra, India, 400021; Phone No.: +91-22- 40750100; Email id: wml.compliance@gmail.com; Website: www.westernministil.in

Recommendations of the Committee of Independent Directors (IDC) on the Open Offer to the Shareholders of Western Ministil Limited ("WML" or the "Target Company") under regulation 26 (7) of the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations")

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Date	14.10.2024
Name of the Target Company	Western Ministil Limited
Details of the Offer pertaining to Target Company	Open Offer to acquire up to 5,60,869 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company, to be acquired by the Acquirer, at a price of Rs. 1.50/- per Equity share payable in cash in terms of Regulation 3(1) and Regulation 4 of the SEBI (SAST) Regulations, 2011.
Name(s) of the Acquirer	Mr. Satish Ramsevak Pandey
Name of the Manager to the offer	Navigant Corporate Advisors Limited
Members of the Committee of Independent Directors ("IDC")	Chairman: Gayatridevi D. Pandey Member: Sharmila S. Chitale
Company (Director, Equity shares owned, any other contract/ relationship), if any	IDC Members are the Independent Directors of the Target Company. Neither Chairman nor Member of IDC holds any equity shares in the Target Company. None of them have entered into any other contract or have other relationship with the Target Company.
the Target Company by IDC Members	No trading has been done by the IDC Members in the equity shares/ other securities of the Target Company.
(Director, Equity shares owned, any other contract / relationship), if any.	None of the IDC Members have any relationship with the Acquirer.
Trading in the Equity shares/other securities of the acquirer by IDC Members	one book • a naveoreta
	The IDC Members believes that the Open Offer is fair and reasonable. However, the shareholders should independently evaluate the Offer and take informed decision in the matter.
Summary of reasons for recommendation	 IDC recommends acceptance of the Open offer made by the Acquirer as the Offer price of Rs. 1.50/- per fully paid -up equity share is fair and reasonable based on the following reasons: 1. The Offer price appears to be reasonable considering negative book value & negative profitability of the Company. 2. The offer price of Rs. 1.50/- per fully paid -up equity share offered by the Acquirer is equal to price paid by Acquirer in SPAs to Sellers. 3. The equity shares of the Target Company are infrequently traded shares within the meaning of explanation provided in Regulation 2(j) of SEBI (SAST) Regulations, 2011. 4. The offer price of Rs. 1.50/- per fully paid -up equity share offered by the Acquirer is more than fair value of equity share of the Target Company which is Rs. 0.50/- (Paisa Fifty Only) as certified by Bhavesh M Rathod, Registered Valuer - SFA, (ICAI Membership No. 119158), Chartered Accountants having their office situated at Office No. 515, 5th Floor, Dimple Arcade, Behind Sai Dham Temple, Thakur Complex, Kandivali East, Mumbai, Maharashtra - 400101; Tel. No: +91 9769113490; Email: <u>bhavesh@cabr.in</u> vide valuation certificate dated July 25, 2024. (UDIN: 24119158BKAFEX1187). Keeping in view above facts IDC is of opinion that Open Offer price is fair and reasonable and is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified.
Details of Independent Advisors, if any.	None
Any other matter to be highlighted	No
To the best of our knowledge and belief, after ma	king proper enquiry, the information contained in or accompanying this statement

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company under the SEBI (SAST) Regulations.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

For Western Ministil Limited Sd/-Gayatridevi D. Pandey Chairman Committee of Independent Directors DIN: 10691015